

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-400/ND/2023

IN THE MATTER OF:

M/s. Avon Marktrade Pvt. Ltd.

...APPLICANT

Section

U/s 59 of IB Code, 2016

Order delivered on 13.09.2023
(Virtual Hearing)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Adv Karuna Sharma

ORDER

Ld. Counsel for the Petitioner is present. None appears on behalf of the RoC. Several opportunities were given to the RoC for filing their report despite which no report has been filed.

In view of the above RoC has been set ex-parte.

List the matter **on 10.10.2023.**

-Sd-
(Rahul Bhatnagar)
Member (T)

-Sd-
(Mahendra Khandelwal)
Member (J)